

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:158

ANSWERED ON:08.08.2012

ACCIDENTS IN COAL MINES

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**Will the Minister of COAL be pleased to state:**

- (a) the number and nature of accidents that took place in various coal mines in the country during each of the last three years and the current year mine-wise, company-wise, State-wise and year-wise;
- (b) the number of persons injured/died in these accidents during the said period mine-wise, company-wise, State-wise and year-wise;
- (c) whether any investigation was conducted to identify the causes of accidents and the responsibility fixed for such accidents;
- (d) if so, the details thereof and the number of persons found guilty in this regard along with the action taken/proposed to be taken by the Government against them;
- (e) whether compensation rate is low in Coal India Limited and its subsidiaries in spite of the fact that they are governed by same rules as Air India and if so, the details thereof and the reasons therefor;
- (f) the amount of compensation and other relief paid to be injured/families of deceased persons in such cases along with the cases of compensation/employment pending mine-wise, State-wise and year-wise; and
- (g) the concrete steps taken /being taken to avoid recurrence of such accidents and protection of the employees/workers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) to (g): The information is being collected and will be laid on the table of the House.